

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/113/(IB)/2017

NAME OF THE PETITIONER(S) : REKHA JAIN PROPERIETRIX ROSHAN PETROCHE

NAME OF THE RESPONDENT(S) : ICOL CHEMICALS PVT LTD

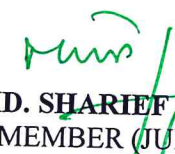
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

ORDER

Matter is called. No representation. Matter is adjourned for the presence of both the parties. **Put up on 17.07.2017.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)